



सत्यमेव जयते

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OFFICE OF THE CHIEF COMMISSIONER
Andaman and Nicobar Islands.

NOTIFICATION

Port Blair, the 21st April 1957.

No. AN/PATR/7/1.—In exercise of the powers conferred by section 7 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation No. 3 of 1956), the Chief Commissioner, Andaman and Nicobar Islands, is pleased to prohibit every person other than a member of an aboriginal tribe from entering a reserve area in the Andaman and Nicobar Islands except on the authority, and subject to the observance of the conditions and restrictions, of a pass granted by the Deputy Commissioner of the said Islands or by such other officer as the said Deputy Commissioner may authorise in writing in this behalf.

T. G. N. AYYAR,
Chief Commissioner, A. & N. Islands
[F. 1-89(1)/56-G.]
G. P. 52/57.